

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 30/241-242/NCLT/AHM/2016


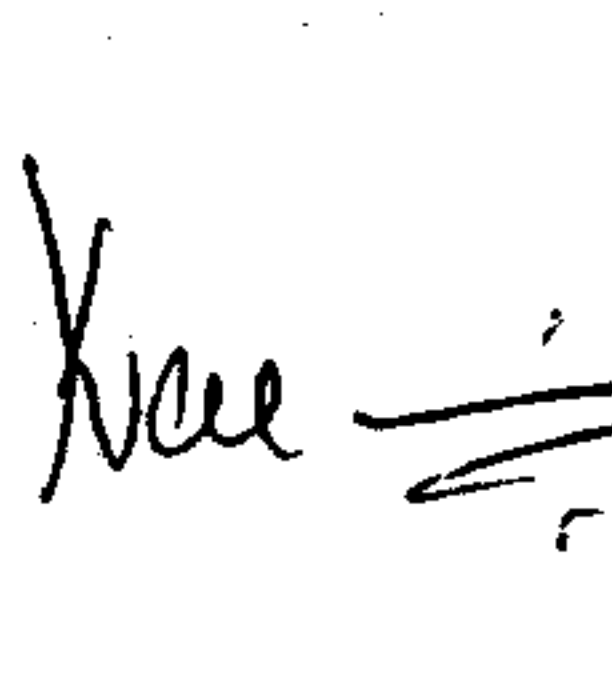

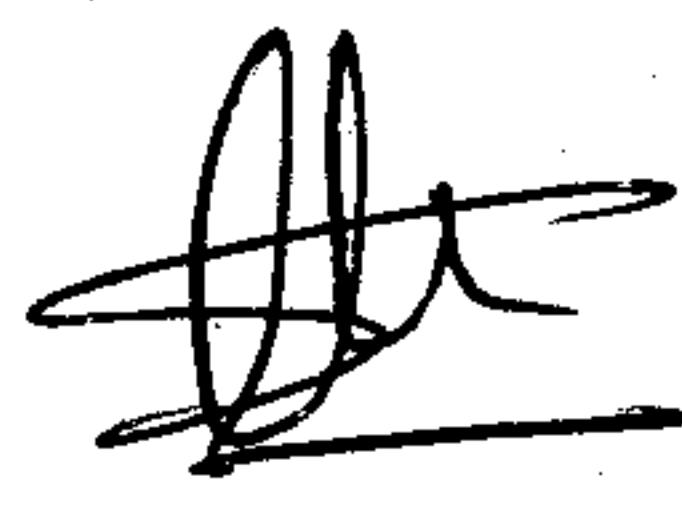
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017**

Name of the Company: Chimanlal Ramji Savla & Ors.
V/s.
Flagship Realty Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1. | Saurabh Soparkar | So. Adv | Resp 1 |  |
| 2. | Kunal Vaishnav | Advocate | Resp. 2 to 3 |  |
| 3. | Amar N Bhatt | | | |
| 4. | MR. NAVIN PAHWA | JR. ADV. | | |
| 5. | Ms. NATASHA SUTARIA | Adv. | |  |
| 6. | Mr. A.K. MYLSAMY | Adv | Petitioner |  |
| 7. | Mr. ARAVINDH S. | do | Petitioner | |

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Mr. A.K. Mysamy with Learned Advocate Mr. Aravindh S. with Learned Advocate Ms. Natasha Sutaria present for Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Amar Bhatt present for Respondents No. 1 and 3.

List the matter on 13.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 16th day of November, 2017.